

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
PATIALA HOUSE COURT : NEW DELHI DISTRICT : NEW DELHI**

ORDER

In partial modification of this office earlier orders bearing Nos. 5866-5920/SV/Judl./Prin.D&SJ/NDD/2022 dated 26.05.2022 & 6398-6469/Bail & Filing/Judl./Prin.D&SJ/NDD/2022 dated 06.06.2022 and in exercise of powers vested to the undersigned *inter alia* under Section 10(3) of the Criminal Procedure Code, 1973 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judges of New Delhi District to hear and dispose of fresh bail/urgent criminal applications and pending bail applications pertaining to the New Delhi District Sessions Division mentioned at column No. (2) w.e.f. 01.07.2022 to 30.07.2022 in accordance with law.

Period (1)	Name of the Judicial Officer (2)	Police Stations & Investigating Agencies (New Delhi District) (ROSTER-1) (3)	1 st Link Judge (4)	2 nd Link Judge (5)
01.07.2022 to 15.07.2022	Sh. Rajinder Singh, ASJ-06	CBI, Custom, DRI, Central Excise, GST, Enforcement Directorate, FERA, PMLA, CAW Cell, Chanakya Puri, IGI Airport, IGI Metro, R.K. Puram, Inderpuri, Sarojini Nagar, Naraina, Sagarpur, South Campus and Vasant Vihar.	Ms. Anu Aggarwal, ASJ-07	Sh. Harjyot Singh Bhalla, ASJ-04
16.07.2022 to 30.07.2022	Sh. D. K. Jangala, ASJ-05		Sh. Harjyot Singh Bhalla, ASJ-04	Ms. Anu Aggarwal, ASJ-07
01.07.2022 to 15.07.2022	Sh. A. K. Jain, Spl. Judge (NDPS)	Police Stations & Investigating Agencies (New Delhi District) (ROSTER-2) Crime Branch (EOW), PFA, Connaught Place, Tughlak Road, Mandir Marg, Barakhamba Road, Parliament Street, Tilak Marg, Vasant Kunj (South), Vasant Kunj (North), Delhi Cantt., North Avenue, South Avenue, Pragati Maidan Metro, Rajeev Chowk Metro, Kishangarh and Cyber Police Station.	Sh. Parveen Singh, ASJ-03	Sh. Sanjay Khanagwal, ASJ (SFTC)
16.07.2022 to 30.07.2022	Sh. Dharmender Rana, ASJ-02		Sh. Sanjay Khanagwal, ASJ (SFTC)	Sh. Parveen Singh, ASJ-03

*(03.07.2022, 09.07.2022, 10.07.2022, 17.07.2022, 24.07.2022 & 31.07.2022 - holidays)

The bail/urgent applications pertaining to Special Acts viz. NDPS Act/NCB, POCSO, NIA, MCOCA, TADA, Special Cell cases, SC/ST Act, UAP Act, SEBI cases, Drugs & Cosmetics Act and Official Secrets Act shall be dealt with by the concerned designated Courts, New Delhi District.

(Dharmesh Sharma)
Principal District & Sessions Judge
New Delhi District, PHC, New Delhi.

Dated : 27/06/2022

No. 7116-7087/Bail & Filing/Judl./Prin.D&SJ/NDD/2022

Copy forwarded for information to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All the Principal District & Sessions Judges, Delhi/New Delhi.
3. The Principal Judge, Family Court, Dwarka (HQs), New Delhi.
4. The Principal Judge, Family Court, New Delhi District, PHC, ND.
5. The Judge In-charge, Mediation Centre, New Delhi District, PHC, ND.
6. The Member Secretary, DSLSA, New Delhi District, PHC, ND.
7. All the Judicial Officers, New Delhi District, PHC, ND.
8. The Officer-In-charge, Bail & Filing Section & Administration Branch, NDD, ND.
9. The Website Committee (Hindi & English), Tis Hazari Courts, Delhi.
10. The Chief Prosecutor, New Delhi District, PHC, ND.
11. All the Honorary Secretaries, Bar Associations, Delhi/New Delhi.
12. The In-charge, Lock-up, New Delhi District, PHC, ND.
13. The Branch In-Charge, Computer Branch, New Delhi District, PHC, ND.
14. Reader/PS to the undersigned.
15. The PRO/APRO, New Delhi District, PHC, ND.

Principal District & Sessions Judge
New Delhi District, PHC, New Delhi